## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

IN THE MATTER OF:	Appeal No. 234/2017
Neo Outsourcing Pvt. Ltd.	Petitioner
v. Registrar of Companies	Respondent
SECTION: UNDER SECTION 252	
	Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Ms. Priyanka Kakar & Mr. Amit Kumar, Advs.

For the ROC (Delhi):

Mr. Manish Raj, Company Prosecutor

## ORDER

C.A. No. 449(PB)/2017

No ground for preponement of date is made out.

The application is dismissed as such.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA"KRISHAN) (MEMBER TECHNICAL)

18.12.2017 Vineet